

(ii) **Need to issue letter of intent for setting up sugarcane factory at Kothakota in Visakhapatnam district, Andhra Pradesh**

[English]

SHRI RAMA KRISHNA KONATHALA (Anakapalli): Sir, I would like to bring to your kind notice that Andhra Pradesh is located in tropical zone which is considered highly suitable for production of sugarcane crop. Presently, the State is having only 33 sugar factories with daily crushing capacity of 56,600 metric tonnes. Though there is a vast potential for the growth of sugar industry, it is seen that progress in this regard is very slow. My constituency Anakapalli has good irrigation potential with abundance of ground water facilities. All the four sugar factories are crushing to their full capacities. In 1971, a new Letter of Intent was issued for setting up of co-operative sugar factory at Kothakota for making use of the surplus sugarcane available in the district. Unfortunately, the farmers of our district were not able to utilise the opportunity and failed to raise the required share capacity of Rs. 1 crore and the same licence lapse for want of funds and other allied reasons. Now that the State Government in May, 1990 has forwarded two applications along with others, from Private Sector after liberalising the licensing policy for establishing new sugar factories considering this fact, the State Government did not get a fair share in getting the Letter of Intent for the last six years.

Hence, I would request the Central Government to issue as special case either new Letter of Intent or renew the previous Letter of Intent issued for Cooperative Sector Sugar Factories.

(iii) **Need for early completion of remaining 660 Megawatt Thermal Power Project at Kanti in Muzaffarpur district, Bihar**

[Translation]

SHRI MANJAY LAL (Samastipur): The entire area of North Bihar is a highly populated

area in the country. In the absence of industrial development of the area, the population of the area is entirely dependent on agriculture. But the cultivation is lagging behind owing to constant flood, drought and natural calamities and lack of irrigation facilities. The economic plight of farmers is known to everybody.

In 1977, the former Central Government had taken a decision to set up a 660 Megawatt Thermal Power Station at Kanti, district Muzaffarpur, Bihar with a view to improve the economic condition of North Bihar. Under this scheme, the existing 220 Megawatt Thermal Power Unit of remaining 440 Megawatt Thermal Power is still held up. With the result, the development of that area is not being carried out.

Therefore, I would like to request the Central Government to expedite the completion of remaining 440 Megawatt Thermal Power unit at the earliest so that desired economic development could be made in that area and regional economic imbalance can also be removed.

(iv) **Need for early completion of excavation work started at 'Ballal Dhipi' Nadia district, West Bengal**

[English]

SHRI AJOY MUGHOPADYAY (Krishnagar): Sir, the excavation at 'Ballal Dhipi' in Nadia district, West Bengal has been started by Archaeological Survey of India, Calcutta with the object to expose the full view and complete picture of the structural complex, which is the largest and one of the ancient religious complexes/temples in Bengal. But it has been observed that the work has either been stopped or at least not carried out with the proper speed, creating an adverse reaction among the people of that locality.

I would, therefore, request the Central Government to issue necessary instructions so that the important excavation work starts with right earnest.